


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 148/BB/ 2017	-	For compli- ance	Rule-6 of IB	Concentrix Daksh Services India Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
14	ARUN CHANDRANIK 866666422	Petitioner	

ORDER

PCS for Petitioner Company is present. Time extended for compliance. List it for compliance on 19/12/2017.


Member (T)


Member (J)